

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 10:30 A.M.

CP (CAA) No. 8/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Manisha Agro Industries Pvt. Ltd. -And- Kansal Cement Pvt. Ltd. & 2 Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

ORDER

There is no representation for the petitioner. Ld. Company Prosecutor Mr. Ujjwal Kumar appears on behalf of the ROC Cuttack. At his request, time is given to file a report of RD and call the matter by 03.01.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)